

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/148/2021
NAME OF THE COMPANY	Viom Infra Ventures Ltd
NAME OF THE PETITIONER(S)	SREI Equipments Finance Ltd
NAME OF THE RESPONDENT(S)	Viom Infra Ventures Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Financial Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

We direct him to file Vakalat and Affidavit in Reply within seven days by giving copy to the other side and the other side may file rejoinder within seven days.

Matter stands adjourned for further consideration to 15.07.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL